

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Studies being carried out by central water Commission are not still complete.

#### **Kahalgaon Thermal Power Plant**

8126. SHRI BRAHMANAND MANDAL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the time by which the construction work of Kahalgaon thermal power station was scheduled to be completed;

(b) the reasons for the delay in achieving the target;

(c) the total cost thereof;

(d) the megawatts of electricity to be generated therefor; and

(e) the names of the places of Bihar which will be benefited by the power supply from the Kahalgaon thermal power station?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) Initial time schedule for completion of the Kahalgaon thermal power plant was January, 1993. This was based on the commissioning schedule of 48 months from July, 1987 (the date of signing of main plant contract with M/s Technopr omexporst, USSR), for the first unit and subsequent units at interval of six months each thereafter.

(b) The completion of the project has been delayed mainly because of the following reasons:-

i) Delay in supplies from erstwhile USSR.

ii) Non-sequential supplies.

iii) Industrial relations problems.

(c) The estimated cost for power plant and facilities of the project is Rs. 1715.89 crores based on 3rd quarter, 1991 price level.

(d) The installed capacity of the project would be 840 MW.

(e) Bihar has an allocation 285 MW out of this Project. Further distribution to specific places or to specific customers in Bihar is to be decided by the State electricity Board.

[English]

#### **Leasing of Chromite Mines**

8127. SHRISRIBALLAY PANIGRAHI: Will the Minister of MINES be pleased to state:

(a) whether Government of Orissa have leased out some Chromite Mines to any foreign or Indian company;

(b) if so, the details thereof, the basis of such leases and the condition laid down;

(c) whether guideline laid down by the Union Government in this regard have been followed by the State Government; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c). No Chromite mine has been leased out to any foreign company by the Govt. of Orissa. However, mining leases for Chromite mineral have been given to the following Indian companies: